

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

91(ND)/12

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2018

NAME OF THE COMPANY: Mr. Kapil Shram V/s. M/s. Caliper Comn Ltd.
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Jaivardhan Jeph

For the Respondent: None

ORDER

This matter was not listed on date fixed i.e. 19th April, 2018 and it has been taken today. In view of the non-listing on the date fixed, renotify this case for final arguments on 4th September, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)